

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

103. C.P.(IB)-332(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SHRI. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **01.02.2024**

NAME OF THE PARTIES: M/s. RMD Kwikform India Pvt Ltd.

V/s.

Capacit'e Infra Projects Limited.

SECTION 9 OF IBC, 2016

ORDER

Hearing through: VC and Physical (Hybrid Mode)

Adv. Apranji V. P. i/b. A. K. Mylsamy for Petitioner and Adv. Dharam Jumani
a/w. Adv. Vijeet Trivedi, Mihir i/b. Ganesh & Co. are present.

Counsel for the Petitioner requested time on the ground that his arguing
counsel is on his legs in the Supreme Court. List on **13.03.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
--Rajeev--

Sd/-
LAKSHMI GURUNG
Member (Judicial)